

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 10th day of September 2009.

**HON'BLE MR.A.K. GAUR , MEMBER (J)
HON'BLE MRS. D.C. LAKHA, MEMBER (A)**

Original Application Number 839 of 2006

Raghubar Dayal S/o Shri Tara Chand, R/o Anoop Nagar Fazalpur, district Meerut

.....*Applicants*

VERSUS

1. Post Master General, Bareilly Region, Bareilly.
2. Pravar Adhishak, Dak Vibhag, Meerut Division, Meerut.
3. Union of India through Secretary, Dak Bhawan, Sansad Marg, New Delhi.

.....*Respondents*

Advocate for the applicant: Sri A. R. Dube
Sri Amit Dube

Advocate for the Respondents: Sri S. C. Mishra

O R D E R

DELIVERED BY HON'BLE MR. A.K. GAUR, J.M

We have heard Sri A. R. Dube learned counsel for the applicant and Sri S. C. Mishra, learned counsel for the respondents.

2. Learned counsel for the applicant would contend that he has already preferred representation dated 31.05.2004 (Annexure-A-4) to the Competent Authority/ Post Master General, Bareilly Region,

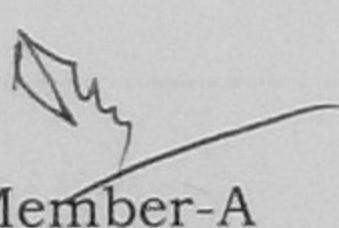
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Bareilly for considering his case for promotion to the post of Post man, but the respondents are not paying any heed to the request of the applicant. Learned counsel for the applicant would further contend that his grievance might be redressed, in case a direction is given to the competent authority to consider and decide the pending representation dated 31.05.2004 (Annexure-A-4) of the applicant by a reasoned and speaking order within a specified period of time.

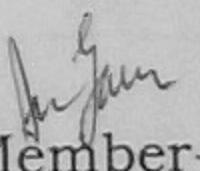
2. Having heard Sri S. C. Mishra learned counsel for the respondents, we hereby direct the Respondents No. 1 / Post Master General, Bareilly Region, Bareilly, to consider and decide the pending representation dated 31.05.2004 (Annexure-A-4) of the applicant by a reasoned and speaking order within a period of three months from the date of receipt of copy of this order.

3. With the above direction, the OA stands disposed of with no order as to costs.

Be it noted that we have not passed any order on the merits of the case.



Member-A



Member-J

/Sushil/